

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3539
ANSWERED ON:18.08.2005
COMPUTATION OF DEALERS COMMISSION
Chowdhury Shri Adhir Ranjan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the recommendations made by the Committee of Directors of Oil Marketing Companies looking into the issue of computation of dealers commission;
- (b) whether the Government has examined the recommendations;
- (c) if so, the details of the recommendations implemented by the Government; and
- (d) if not, the time by which the recommendations are likely to be implemented ?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (d): A Committee of Directors` (Marketing) of Public Sector Oil Marketing Companies (OMCs) was constituted to study various aspects of the dealers` commission on petrol and diesel. The recommendations of the Committee were examined in consultation with the industry. Government have accepted the recommendations of the Committee to increase dealers commission from Rs.707/KL to Rs.848/KL for petrol and from Rs.425/KL to Rs.509/KL for diesel, and OMCs have been advised accordingly.